

**GOVERNMENT OF INDIA  
FINANCE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6886  
ANSWERED ON:09.05.2003  
IDBI ASSISTANCE TO ENTREPRENEURS OF JHARKHAND  
RAVINDRA KUMAR PANDEY

**Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:**

- (a) the number of applications received by the Industrial Development Bank of India (I.D.B.I) from the entrepreneurs of Jharkhand for loan during each of the last three years;
- (b) the details of the applications accepted during the said period, year-wise; (
- (c) the year-wise and unit-wise extent of financial assistance provided by the IDBI to the entrepreneurs of the State during the said period; and
- (d) the target set for the State during the ensuing financial year?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

(a) & (b): The number of applications received and accepted by IDBI from the entrepreneurs of Jharkhand State during 2000-2001 to 2002-2003 are given below :

Year    Applications received    Applications    accepted

2000-2001	3	2
2001-2002	4	3
2002-03	0	0

(c): Details of assistance disbursed by IDBI to the industrial units in Jharkhand State during 2000-01 to 2002-03 are given below :

(Rs. in crore )

Year    No. of Units    Amount Disbursed

2000-01	7	34.0
2001-02	4	6.2
2002-03	1	6.5

In accordance with the practices and usages customary amongst the banks and in conformity with provisions of statutes governing the financial Institutions as also the provisions of the Public Financial Institutions (Obligations as to Fidelity and Secrecy) Act, 1983, the information in respect of the individual constituents of Public Financial Institutions cannot be divulged.

(d): No targets are set for individual States as assistance is sanctioned to all eligible and viable projects irrespective of the location.